GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES RAJYA SABHA UNSTARRED QUESTION NO. 3476 ANSWERED ON 31.03.2023

MISAPPROPRIATION OF SUBSIDIES

3476 SHRI TIRUCHI SIVA:

Will the Minister of Heavy Industries be pleased to state:

- (a) whether it is a fact that two-wheelers and Electric vehicle manufacturers are engaging in misappropriation of subsidies and if so, whether Government proposes to halt the benefits of the scheme before 2024; and
- (b) the details of the action taken against such fraudsters along with the number of companies that have engaged in this practice in the last three years and the current year, State/UT-wise?

ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) & (b): Yes Sir, the Ministry of Heavy Industries has received seventeen (17 nos) complaints regarding misappropriation of subsidies under the Government's FAME India Phase II scheme by some electric vehicles manufacturers. The complaints are mainly related to the violation of Phased Manufacturing Programme (PMP) guidelines under FAME India Scheme Phase-II. All the complaint cases have been referred to the testing agencies for re-verification. After examination of reports in respect of two OEMs, the models of these two OEMs have been suspended from the FAME scheme. Further, the processing of their pending claims has been stopped till they submit sufficient evidence to show their compliance to PMP timelines.
